

Title: Need to increase the percentage of reservation quota of Scheduled Castes and Scheduled Tribes in proportion to their population.

DR. RAJESWARAMMA VUKKALA (NELLORE): It is welcome that Constitution is amended from time to time with a view to include certain new castes in the list of Scheduled Castes and Scheduled Tribes to uplift them socially and economically. It is pertinent in this connection to add that the population of Scheduled Caste and Scheduled Tribe communities has increased to 24.75 per cent of the total population of the country, as per 1991 census. But the percentage of reservation has not been increased so far on *pro rata* basis of population increase. My suggestion is, though it is welcome to include some new castes that are under similar conditions of the other categories of Scheduled Castes, the purpose will not be served unless the percentage of Scheduled Castes and Scheduled Tribes is increased proportionately.

I, therefore, request the Government of India to increase the percentage of reservation quota of Scheduled Castes and Scheduled Tribes on the basis of latest census figures available at the earliest.